

C.S.A. No. 892/(MAH)/2017  
M.A. No. 571/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Lodha Elevation Buildcon Pvt. Ltd.

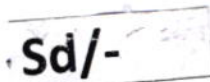
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Asit Singh Nawar	Advocate for Applicant	

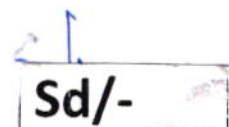
ORDER

MA 571/2017 in CSA No.892/230-232/NCLT/MB/MAH/2017CP

MA Allowed.

  
Sd/-

V. NALLASENAPATHY  
Member(Technical)

  
Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)